## National Company Law Tribunal

## Allahabad Bench

CP NO. 34/A40/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 06.10.2017** 

NAME OF THE COMPANY: Bee Kgy Precisions India Afled
SECTION OF THE COMPANIES ACT: U/S 27 1/272 of the companies Act of 3013

SI. NO.

Designation

Representation

Signature

1. M.K. BARRE

DI Allo RD for Ald Orch

2.

## CP No.34/ALD/2017

Shri M.K.Bagri, learned OL present for the Central Govt. In the present matter an affidavit of RD and report of ROC/OL is still awaited. As the Central Govt. seeks further time to file the same. Hence, time is granted.

The matter be listed on 7th November, 2017.

Dated:06.10.2017

Typed by P.K.Jyoti Shri H.P. Chaturvedi, Member (Judicial)